

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP No.339/2007

in

OA No.663/1999

New Delhi this the 10<sup>th</sup> day of March, 2008

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)  
Hon'ble Mrs. Chitra Chopra, Member (A)

Shri Ramawatar Meena,  
Sr. Store Officer,  
Western Railway, H.Q. Office,  
Churchgate, Mumbai

.. Applicant

(By Advocate Shri B.S.Maine)

VERSUS

1. Shri Johan Methew  
Secretary,  
Railway Board, Ministry of Railways  
Rail Bhawan, New Delhi.

2. Shri A.K. Jhirgron  
General Manager,  
Western Railway  
Church Gate, Mumbai.

... Respondents

(By Advocate Shri V.S.R. Krishna)

ORDER (ORAL)

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) :

Sh. VSR Krishna appearing on behalf of respondents brings to our attention that compliance affidavit to which Annexure R-1<sup>m</sup> appended with order dated 25.02.2007. On perusal of the same, we are satisfied that the orders of Tribunal are complied with. Therefore, CP is closed and respondents are discharged.

*Chitra Chopra*  
(Chitra Chopra)  
Member (A)

*M. Ramachandran*  
(M. Ramachandran)  
Vice Chairman (J)